

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU  
(Chief Justice's Secretariat)**

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**Subject: Representations of the Class-IV employees of Subordinate Judiciary  
of the State for transfer to their home towns/ nearest places.**

**ORDER**

**No: 1243 Dated: 02-01-2019.**

In the interest of administration, the following transfers and postings of Class-IV employees of Subordinate Judiciary of the State are hereby made:

1. Ms Mahroya Akhter, orderly posted in PDJ Court, Pulwama is transferred and posted in the Court of Principal District & Sessions Judge, Anantnag against the vacant post of Orderly.
2. Shri Iqbal Sultan Khan, orderly posted in the Court of PDJ, Ganderbal is transferred and posted as such in the Court of Principal District & Sessions Judge, Pulwama against the vacancy having become available due to transfer of Ms Mahroya Akhter.
3. Shri Basharat Yousuf Wani, Orderly posted in the Court of Munsiff/JMIC, Chadoora is transferred and posted in the Court of Principal District & Sessions Judge, Srinagar against available vacancy of Orderly.

**By order.**

  
(Jawad Ahmed)  
Principal Secretary to  
Hon'ble the Chief Justice

No.: 771-78/Psy-237 Dated: 02-01-2019

**Copy to the:**

- 1) Registrar General, High Court of J&K at Jammu.
- 2) Registrar Vigilance, High Court of J&K at Jammu.
- 3-6) Principal District & Sessions Judge, Srinagar/Anantnag/Pulwama/Ganderbal/.
- 7) Sub Judge, Chadoora.  
.... for information and necessary action.
- 8) Incharge, NIC for uploading in High Court website.

  
Principal Secretary to  
Hon'ble the Chief Justice